

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 77(ND)2008
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017**

NAME OF THE COMPANY: M/s. Sirhind Club Limited

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Ms. Isha Jha, Advocate for Petitioner.

Mr. Suman Doval, Advocate for Respondent.

ORDER

Ld. Counsel for the petitioner submits that her written submissions are on record. Let the same also be filed by the Respondents.

Respondents' arguments part heard.

To come up for further arguments on 24.03.2017.

Sd/-

(Ina Malhotra)
Member Judicial